

**By E-Mail/Speed post/ Special Messenger**  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-81/2023/ 9934 /A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge,  
Tinsukia

Dated Guwahati, the 5<sup>th</sup> October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJT/CAO/III/19/8041/2023, dated 22.09.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Bichitra Dutta, Chief Judicial Magistrate, Tinsukia, has been allowed to avail LTC for the block period of 2022-2025, to travel to Thiruvananthapuram, Kerala [from Tinsukia to Dibrugarh by road and Dibrugarh to Kochi (Kerala) by flight and then to Thiruvananthapuram, Kerala (via Munnar, Alleppey) by road and return from Thiruvananthapuram to Dibrugarh by flight and from Dibrugarh to Tinsukia by road], along with her husband Shri Forhan Uddin Choudhury and her two years old son Shri Aaryan Kabir Choudhury, w.e.f. 14.10.2023 to 24.10.2023, by the shortest possible route, as per existing Rules.

Further, Smti. Dutta has been allowed to draw advance payment of Rs. 80,000/- (Rupees eighty thousand).

Smti. Dutta may be informed accordingly.

Thanking you,

Yours faithfully,




**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-81/2023/ 9934-9938 /A.  
Copy to:-

Dated 5<sup>th</sup> October, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Bichitra Dutta, Chief Judicial Magistrate, Tinsukia, with reference to her letter dated 21.09.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

  
**REGISTRAR (VIGILANCE)**

  
04.10.2023